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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 194/2017 With IA 260/2017 In IA 19/2016 In TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.09.2017</u>

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd.

Section of the Companies Act: <u>Section 397-398, 58-59, 235(2), 237(b) of the Companies Act, 1956</u>

<u>S.N</u>	O. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Harresh Naidu	Advocate	Org. Peditioner	The state of the s
2.	Kunal & Vaishnav	V	~~	Now in
3.	Vivek Shoh			1 Julies
	Amolpostop Shooti	•	Res. No. 2	Williams of the second of the
	S.K.Bala	PCS	Rapondat	<i>f</i> 1 77-
b	L. J. Calm	Adrate	Reophant-	Dun

<u>ORDER</u>

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Vivek Shah present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. Amalpushp Shroti present for Respondent No.2. Learned Advocate Mr. L.J. Golani present for Respondent No. 4, 5, 8.

List the matter on 26.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of September, 2017.